

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 38 OF 2017 &
I.A. Nos. 84 & 85 of 2017**

Dated: 15th February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s J. K. Cement Ltd.

...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayan
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Ms. Srishti Govil for R.Nos.2, 3, 4 & 5

ORDER

Issue notice. Ms. Srishti Govil takes notice on behalf of Respondent Nos. 2 to 5. Notice be issued to the other Respondents returnable on 15.03.2017. Dasti, in addition, is permitted.

List the matter on **15.03.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh